

F.No. J-11017/23/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 9th March, 2020

ORDER

In supersession of this Department's earlier Orders No. 36(3)/2015-Judl. dated 24.07.2015 and No. J-11017/23/2018-Judicial dated 12.09.2018, the President is pleased to engage following advocates as Assistant Solicitor General of India / Central Government Counsel for conducting Central Government litigations before the **High Court of Bombay at Goa**, as shown in the table 'A' and table 'B' below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

Table 'A'

High Court of Bombay at Goa
Assistant Solicitor General of India

Name of Advocates	Contact details	Enrollment No.
Shri Pravin Nilkanth Faldessai	307, 3 rd Floor, Rizvi Chambers, Opposite Hotel Delmon, Caetano, Albuquerque Road, Panaji, Goa. Mob: 08322421677, 9422446598, 7722008562 Email: pravinfaldessai@gmail.com faldessaiassociates@gmail.com	MAH/1214/2004

Table 'B'

High Court of Bombay at Goa
Central Government Counsel


Sl. No.	Name of Advocates (S/Shri)	Contact details	Enrollment No.
1.	Vishnuprasad Anand Lawande	3 rd Floor, Padmavati Towers, 18 th June Road, Panaji, Goa-403002 Mob: 8806264777 Tel: 0832-2423180 Email: advlawande@gmail.com	MAH/354/1997

Chidambaram

2.	Somnath Bhiku Karpe	Office No. 4, 5 th Floor, Bhanav Apartments, Near Mahalaxmi Temple, Next to Axis Bank, Panaji, Goa-403001 Mob: 9822587373 Tel: 0832-2227373 Email: sbkarpe@rediffmail.com	MAH/600/1996
3.	Raviraj Ramesh Chodankar	BG-5&6, B-Block, Rich Builders Housing Cooperative Society, Cabessa, Calapor, Tiswadi, Goa, Pin-403005 Mob: 9822984422 Email: adv_raviraj@yahoo.co.in	MAH/2238/2002


2. The terms & conditions of the engagement of aforesaid advocates will be governed by this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through various OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigation.'

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/ PS to all JS&LA in the Main Sectt.
2. Shri Anil C. Singh, Additional Solicitor General of India, Bombay High Court, IInd Floor, Building No. 35, Ambalal Doshi Marg, Opposite-Hamam House, Fort, Mumbai-400023
3. Shri Ulhas Manohar Aurangabdkar, Asst. SGI, High Court of Bombay, Bench at Nagpur.
4. Shri Sanjeev B. Deshpande, Asst. SGI, High Court of Bombay, Bench at Aurangabad.
5. The Registrar, Bombay High Court, Bench at Goa.
6. The Incharge, Branch Secretariat at Mumbai.
7. The Cash (LA) Section with regard to payment of retainership fee to Shri Pravin Nilkanth Faldessai, Asst. SGI with effect from the date of this order.
8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
9. To upload one copy of this order on website of this Department i. e. www.legalaffairs.gov.in under the tab 'Judicial Section' inside the link 'List of empanelled counsel' for information of all concerned.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Guard File/Judicial Section with 5 spare copies.


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